

27.5.2009

O.A. 435/2008


Hon'ble Mr. Kanthaiah, Member (J)

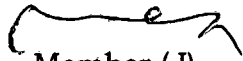
Hon'ble Dr. A. K. Mishra, Member (A)

Appl: Sri R.C. Singh.

Resp: Sri Pankaj Awasthi for Sri A.K. Chaturvedi/Sri D.S. Tiwari.

Applicant's counsel submits that he moved application for amendment of the impugned order dated 10.10.2008 in earlier O.A. 224/2008 and as such he is not pressing this O.A. and the same has been recorded and O.A. is dismissed as not pressed.


Member (A)


Member (J)
27.5.09

ok
checked
dated 27.5.09
Signed
01-6-09